Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Civil Contempt Application NO. 118 of 2005.

IN

Original application No. 1066 of 2003

Allahabad this the 20th Day of December 2005.

Hon'ble Mr. K.B.S Rajan, Member-J Hon'ble Mr. A.K. Singh, Member-A

Rajesh Kumar Sharma son of late Mewa Lal Sharma, Resident of House No.1010/1-M/1-B, Om Prakash Sabhasad Nagar, Kaushambi Road Rajroop Pur, Allahabad, at present posted as Assistant Station Master at Satnaraini Railway Station, North Central Railway, Allahabad Division, Allahabad.

.....Applicant.

(By Advocate: Sri S. Dwivedi)

Versus.

Budh Prakash, General Manager, Head Quarter Office, North Central Railway, Allahabad.

....Respondent

(By Advocate: Sri P. Mathur)

ORDER

By Hon'ble Mr. K.B.S Rajan, J.M

None for the applicant. Sri P Mathur counsel for

the respondents is present.

2. Learned counsel for the submits that he has filed counter affidavit to the C.C.A but the same is not on record. Nevertheless, we have perused a copy of the same, furnished by counsel. The applicant's grievance has also been redressed by permitting him to sit in the supplementary examination result of which is awaited. Therefore, C.C.P is dismissed and notices are discharged.

Member-A.

Member-J

Manish/-